NEW DELHI, THURSDAY, APRIL 7, 2011/CHAITRA 17, 1933

MINISTRIY OF URBAN DEVELOPMENT

NOTIFICATION

New Delhi, the 7th April, 2011

S.O. 712(E).—In exercise of the powers conferred by sub-section (1) of Section 7 of the Metro Railways (Operation and Maintenance) Act, 2002 (60 of 2002), the Central Government hereby appoints the Commissioner of Railway Safety, Southern Circle, Bangalore to act as the Commissioner of Metro Railway Safety in respect of the Metro Railway Project in Chennai Metropolitan Area with effect from the date of publication of this notification in the Official Gazette.


BIMAL KUJUR, Under Secy.